

Annexure - 8
Name of the corporate debtor : Unik Bazar Limited
Date of commencement of CIRP : 24th November, 2022
List of creditors as on 11.01.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Aditi Creation	30.12.2022	780,442.00	-	Unsecured	-	-	No	0.00%	-	-	-	780,442.00	The amount is under consideration as sales invoice, purchase order or any other details in order to verify the claim is not submitted. Only Unsigned sales invoice and Ledger of Aditi Creations is submitted.
2	Aditya Creations	31.12.2022	796,157.00	796,157.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
3	Adsons Apparels	30.12.2022	645,019.00	-	Unsecured	-	-	No	0.00%	-	-	-	645,019.00	The amount is under consideration as sales invoice, purchase order or any other details in order to verify the claim is not submitted. Only Ledger of Adsons Apparels is submitted.
4	Anand Garments Private Limited	04.01.2023	719,919.00	719,919.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
5	Ashish Enterprises	02.01.2023	1,248,825.00	726,560.00	Unsecured	-	-	No	0.00%	-	-	522,265.00	-	The Interest amount of Rs. 522,265 is Not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
6	B Fashion Studio LLP	29.12.2022	5,744,588.00	4,030,084.00	Unsecured	-	-	No	0.00%	-	-	1,714,504.00	-	The Interest amount of Rs. 1,714,504.00 is not admitted as there is no agreement between the parties about the interest rate and due date. There is nothing written about the interest rate and due date after which the Interest will be charged in the invoice also.
7	B V Enterprises	03.01.2023	159,652.00	131,944.00	Unsecured	-	-	No	0.00%	-	-	27,708.00	-	The Interest amount of Rs. 27,708.00 is not admitted as there is no agreement between the parties about the interest rate and due date. There is nothing written about the interest rate and due date after which the Interest will be charged in the invoice also.
8	Blue Clothing	07.01.2023	357,376.00	232,063.00	Unsecured	-	-	No	0.00%	-	-	125,313.00	-	The Interest amount of Rs. 125,313.00 is Not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
9	Camey Synthetics Private Limited	28.12.2022	5,660,118.73	5,660,118.73	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
10	D K Oswal Hosiery	02.01.2023	303,185.00	303,185.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
11	Daniyal Fashion Style	02.01.2023	324,725.00	305,708.00	Unsecured	-	-	No	0.00%	-	-	-	19,017.00	Total Invoice in order to verify claim is not submitted. The Invoice submitted is admitted. The remaining amount is under consideration
12	Delite Apparels Private Limited	29.12.2022	190,963.00	190,323.00	Unsecured	-	-	No	0.00%	-	-	-	640.00	Rs. 240,233 is outstanding as per Unik Bazar ledger submitted and Rs. 50000.00 is paid to delite apparels on 07.12.2022. So the balance outstanding should be Rs. 190,323.00 which is taken as admitted. The remaining amount is under consideration.
13	Denova Collections	26.12.2022	255,285.00	255,285.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
14	Euro United Services	01.01.2023	343,163.89	343,163.89	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
15	HEAVEN'S	02.01.2023	516,225.64	516,225.64	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
16	J M Jain LLP	31.12.2022	61,446,043.00	57,994,319.56	Unsecured	-	-	No	0.00%	-	-	3,451,723.44	-	The Interest amount of Rs. 3,451,723.44 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
17	Jineshwar Apparels	02.01.2023	1,716,110.00	1,064,943.00	Unsecured	-	-	No	0.00%	-	-	651,167.00	-	The Interest amount of Rs. 651,167 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
18	Karni Textile	03.01.2023	257,250.00	-	Unsecured	-	-	No	0.00%	-	-	-	257,250.00	The claim has not been filed in the prescribed format of IBC. So the claim is under consideration
19	Koolkids Garments Private Limited	05.01.2023	103,579.00	86,316.00	Unsecured	-	-	No	0.00%	-	-	17,263.00	-	The Interest amount of Rs. 17,263.00 is not admitted as there is no agreement between the parties about the interest rate and due date. There is nothing written about the interest rate and due date after which the Interest will be charged in the invoice also.
20	Life Time Fashion	05.01.2023	491,611.00	372,586.00	Unsecured	-	-	No	0.00%	-	-	119,025.00	-	The Interest amount of Rs. 119,025 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
21	M A Hosiery industries	29.12.2022	585,460.00	349,180.00	Unsecured	-	-	No	0.00%	-	-	236,280.00	-	The Interest amount of Rs. 236,280 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
22	Maheshwara Traders	11.01.2023	297,775.00	297,775.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
23	Manibhadra Creation	02.01.2023	480,975.00	313,918.00	Unsecured	-	-	No	0.00%	-	-	167,057.00	-	The Interest amount of Rs. 167,057 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
24	Megha Creations	07.01.2023	453,264.00	304,333.00	Unsecured	-	-	No	0.00%	-	-	148,931.00	-	The Interest amount of Rs. 148,931.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
25	Munsiram Jai Bhagwan	04.01.2023	366,934.00	366,934.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
26	Noelam Hosiery	02.01.2023	1,040,849.00	-	Unsecured	-	-	No	0.00%	-	-	-	1,040,849.00	The claim has not been filed in the prescribed format of IBC. So the claim is under consideration
27	New J B collection	02.01.2023	1,321,282.47	1,321,282.47	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
28	Rajiv Kaushik Hosiery	30.12.2022	1,236,103.00	-	Unsecured	-	-	No	0.00%	-	-	-	1,236,103.00	The claim has not been filed in the prescribed format of IBC. So the claim is under consideration
29	Ranisati International	31.12.2022	957,321.00	957,321.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL

30	Real Clothing Co.	02.01.2023	307,568.00	46,090.00	Unsecured	-	-	No	0.00%	-	-	261,478.00	-	The Interest amount of Rs. 261478.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
31	Real Life Style	02.01.2023	756,857.00	417,458.00	Unsecured	-	-	No	0.00%	-	-	339,399.00	-	The Interest amount of Rs. 339399.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
32	Ritu Collection	28.12.2022	1,083,668.59	1,083,668.59	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
33	Shri Nakodaji Creation	04.01.2023	1,700,482.00	1,250,355.00	Unsecured	-	-	No	0.00%	-	-	450,127.00	-	The Interest amount of Rs. 450127.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
34	Smiley Garments	30.12.2022	2,240,363.00	1,385,710.00	Unsecured	-	-	No	0.00%	-	-	854,653.00	-	The Interest amount of Rs. 854653.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
35	Suruchi Garments	02.01.2023	656,672.00	656,672.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
36	Tribhuvan Apparels Private limited	30.12.2022	1,757,449.00	-	Unsecured	-	-	No	0.00%	-	-	-	1,757,449.00	The claim is under consideration as sales invoice, purchase order or any other details in order to verify the claim is not submitted. Only Ledger of Tribhuvan Apparels is submitted.
37	Unimax Apparels	30.12.2022	2,945,974.00	1,968,673.00	Unsecured	-	-	No	0.00%	-	-	977,301.00	-	The Interest amount of Rs. 977301.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate and due date i.e. 24% within 15 days due date is not acceptable.
38	Vikas Industries	30.12.2022	300,051.44	228,176.00	Unsecured	-	-	No	0.00%	-	-	71,875.44	-	The Interest amount of Rs. 71875.44 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice. A case is pending against unik bazar Limited. Proceeding is pending before court and next date is 24.01.2023. The suit filed amount is not crystallised by the court.
39	Vintage Studio	07.01.2023	536,033.00	397,378.00	Unsecured	-	-	No	0.00%	-	-	138,655.00	-	The Interest amount of Rs. 138655.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
40	Vrisha Clothing	30.12.2022	409,609.00	281,520.00	Unsecured	-	-	No	0.00%	-	-	128,089.00	-	The Interest amount of Rs. 128089.00 is not admitted as there is no agreement between the parties about the interest rate and due date. Mere writing in the invoice about the interest rate is not acceptable as there is nothing written about the due date after which the Interest will be charged in the invoice.
41	Zaab Fashion Limited	27.12.2022	982,037.00	982,037.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
42	Camel Farms and Finance Private Limited	02.01.2023	10,750,000.00	-	Unsecured	-	-	Yes	0.00%	-	-	-	10,750,000.00	The claim is under consideration as rent agreement and gst invoice of the same is not submitted.
Total			113,226,964.76	86,337,381.88					0.00%	-	-	10,402,813.88	16,486,769.00	